

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

PETITION NO.137/2008 (Suo-motu)

Subject: Maintenance of Grid Discipline-Compliance of provisions of the Indian Electricity.

Coram : Dr. Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member

Date of Hearing : 4.12.2008

Respondents : Shri S. Machendranathan, Chairman, Tamil Nadu
Electricity Board, Chennai, and
Tamil Nadu Electricity Board, Chennai

Parties present : Shri R.Murugan, TNEB
Shri S. Sowmyanarayanan, TNEB

The representatives of the TNEB submitted that Shri S. Machendranathan had been transferred and in his place new chairman had taken over. He submitted that for this reason, the reply could not be filed in time. He informed that reply had been filed. The Commission directed the respondents that copy of the reply be sent to SRLDC whose representative be present at the next date of hearing along with the details of any directions given by SRLDC to TNEB for ensuring overdrawls and the status of compliance with the same. A copy o this ROP be also sent to SRLDC. The Commission directed to list the petition on 11.12.2008 at 10.30 A.M.

Sd/-
(K.S.Dhingra)
Chief (Legal)